

**DIVISION BENCH**

**ITEM NO.115**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.140/2019, CA No.193/2019, CA No.283/2019,  
Co. Pet.147/2014, Co. Pet.154/2014, Co. Pet.156/2014, Co. Pet.157/2014,  
Co. Pet.168/2014, Co. Pet.169/2014, Co. Pet.170/2014, Co. Pet.212/2014,  
Co. Pet.290/2014, IA No.19/2024 & IA No.54/2024  
IN CP (IB) No.289/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>MIND MAKERS COMMUNICATIONS<br/>PVT. LTD. V/S OCTAGON BUILDERS<br/>&amp; PROMOTERS PVT. LTD.</b> |
| <b>UNDER SECTION</b>       | <b>9 IBC (IN CIRP)</b>   |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 28<sup>th</sup> May, 2024.

**-Sd-  
(Court Officer)**

**24<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*